

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420

IA/4003/ND/2021 IA/5742/ND/2021 in IB/800/ND/2020

IN THE MATTER OF:

TCI Express Ltd	...	Applicant
Versus		
Turtle Book Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the SRA	: Mr. Karan Gandhi and Mr. Sikhar Tiwari for SRA
For the Respondent	: Adv. Abu John Mathew, for Respondent No.3 in IA No. 5742/2021, Adv. Saurabh Kalia, Adv. Aastha Agarwal for R-4 & 5 in I.A. 4003 of 2021

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/4003/ND/2021:-

Mr. Saurabh Kalia, Ld. Counsel for Respondent No. 4 & 5 is present.

List this matter on **14.08.2024**.

IA/5742/ND/2021:-

Mr. Abu John Mathew, Ld. Counsel for Respondent No.3 and
Mr. Sikhar Tiwari, Ld. Counsel for R-2 are present. List this matter on
14.08.2024.

Ld. Counsel for the SRA is present and sought time.
Adjournment is granted. List this matter on **14.08.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**